

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) The survey is in progress.

(c) The survey is expected to be completed by October, 95. The work will be taken up depending upon the results of the survey and availability of resources in the coming years.

[Translation]

#### Passenger Facilities

333. SHRI CHHEDI PASWAN:  
SHRI KASHIRAM RANA:

Will the Minister of RAILWAYS be pleased to state:

(a) the basic and additional amenities being provided to the commuters under the Action Plan to remove deficiencies in respect of passenger amenities at various stations;

(b) the names of stations where such facilities have already been extended; and

(c) the expenses incurred so far in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c) A survey had been conducted to identify stations having deficiencies in respect of basic passenger amenities, viz. waiting halls, benches, drinking water, latrines, platforms, etc. as on 1.4.1991. An Action Plan has accordingly been taken up to remove all such deficiencies by 31.3.1995 at more than 2000 stations so identified all over the Railways. As regards, additional amenities, over and above the basic amenities, their provision is a continuous process and the same are provided at stations in a need-based manner depending on the volume of traffic handled, subject to overall availability of funds and relative priorities of various stations. In this regard, an expenditure of Rs. 67.36 crore was incurred during 1993-94 and an allocation of Rs. 67.25 crore has been made for the year 1994-95.

#### Theft of Coal and Booked Goods

334. SHRI ARJUN SINGH YADAV:  
SHRI MAHESH KANODIA:  
SHRI HARIKEWAL PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of theft of coal and booked goods in wagons during the last one year in each zone, particularly Uttar Pradesh and Gujarat;

(b) the number of persons arrested in this regard and the value of goods seized from them; and

(c) the concrete steps proposed to be taken to prevent such incidents in future?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) A statement is attached.

(c) The following concrete steps are being taken to prevent such incidents:—

- Escorting of trains carrying valuable and important consignments as far as possible.
- Intensive beat patrolling in yards and other vulnerable areas/sections.
- Joint checking at inter-change points to take stock of the condition of wagons/seals carrying consignments vulnerable to theft etc.
- RPF armed pickets are posted/deployed in vulnerable sections as far as possible.
- Plain clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals.
- Dog squads are deployed for patrolling in vulnerable yards and areas as per their availability.
- Close Coordination between the RPF, the GRP and local police is maintained at various levels to deal with criminals and receivers of stolen property.
- Based on the crime intelligence, raids and searches are conducted on the dens of the criminals/receivers of the stolen property in order to bring them to book.

#### STATEMENT

Railway	Theft of coal (1994):		Value of Property (in Rs.)		Arrests
	No. of cases Regd.	Stolen	Recovered		
C.R.	61	45,695	5,235	63	
E.R.	306	6,43,881	6,75,539	239	
N.R.	108	5,53,199	7,391	62	
N.E.R.	3	660	660	3	
N.F.R.	1	500	500	1	
S.R.	—	—	—	—	
S.C.R.	28	13,156	13,156	81	
S.E.R.	7	570	570	12	
W.R.	220	34,847	34,847	334	
Total	734	12,92,508	7,37,898	795	

#### THEFT OF BOOKED GOODS (1994):

C.R.	130	1,14,18,919	1,11,79,006	115
E.R.	3,435	1,61,29,710	13,41,505	230
N.R.	1,046	72,74,084	11,38,806	320
N.E.R.	59	2,46,705	29,891	12
N.F.R.	1,290	78,90,904	1,74,719	67
S.R.	46	2,18,454	16,638	67
S.C.R.	37	8,63,471	8,52,462	154
S.E.R.	166	22,12,442	18,96,295	194
W.R.	671	3,58,972	3,07,561	173
Total	6,880	4,66,13,661	1,69,36,883	1332

Regarding Uttar Pradesh and Gujarat, it may be stated that Railways do not maintain information Statewise.